

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 66063/2025

[Arising out of impugned final judgment and order dated 04-11-2025 in CRLMC No. 449/2021 passed by the High Court of Delhi at New Delhi]

SHRAVAN GUPTA

Petitioner(s)

VERSUS

DIRECTORATE OF ENFORCEMENT

Respondent(s)

IA No. 142565/2026 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

IA No. 142557/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 142561/2026 - PERMISSION TO FILE LENGTHY LIST OF DATES

Date : 15-07-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Mr. Mukul Rohatgi, Sr. Adv.
Mr. Sidharth Luthra, Sr. Adv.
Mr. Puneet Bali, Sr. Adv.
Mr. Yudhister Singh, Adv.
Mr. Siddhartha Iyer, AOR
Mr. Prabhav Ralli, Adv.
Mr. Saud Khan, Adv.
Mr. Pulkit Shree, Adv.
Mr. Aditya Soni, Adv.
Mr. Rajat, Adv.

For Respondent(s) : Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner, upon

instructions, states that the present petition may be permitted to be withdrawn.

Permission is granted.

In view of the submission made, the Special Leave Petitions are dismissed as withdrawn.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR